

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/6/2016  
**NAME OF THE PETITIONER(S)** : Mathew Koshy  
**NAME OF THE RESPONDENT(S)** : Palmyra Springs Private Limited & 3 Others  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

R. Prithviraj	Proxy Counsel for Respondents	Amith
T. M. VIJAY PRASAD	Counsel for the petitioner	Vijay Prasad

**ORDER**

Shri T M Vijay Prasad, PCS representing the petitioner present. Shri R Prithviraj Pandian, representing counsel for respondents present. The petitioner has sent a letter to the Registry which has been received on 7.3.2017. PCS representing the petitioner stated that these are the counter terms of the compromise and the respondents are yet to respond to the same for which he prays time for reporting the final outcome of the settlement. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)